

[*Translation*]

**Loss to Tribal Co-operative Marketing  
Development Federation of India**

2425. DR. MAHADEEPAK SINGH SHAKYA: Will the Minister of WELFARE be pleased to state:

(a) whether the Tribal Co-operative Marketing Development Federation of India Limited, New Delhi is running in loss; and

(b) if so, the remedial steps being taken by Government in this regard and the action proposed to be taken against the persons responsible for the loss?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):  
(a) No, Sir.

(b) Question does not arise.

[*English*]

**Procurement of Rice**

2426. SHRI ANAND SINGH:  
SHRI MADHAVRAO SCINDIA:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the procurement of rice this year had been higher than the preceding year;

(b) if so, the quantum of rice procured so far, State-wise;

(c) the rate at which rice is procured;

(d) whether there is any proposal to increase the procurement price and issue price of rice distributed through Public Distribution System; and

(e) if so, the details thereof?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) Yes, Sir. A quantity of 101.51 lakh tonnes of rice had been procured during the current kharif marketing season 1989-90 upto 19.3.1990 as against 65.81 lakh tonnes of rice procured during the corresponding period last year.

(b) Statement I is given below.

(c) Statement II is given below.

(d) and (e). Procurement price of paddy is revised annually. Central issue price of rice are also considered for revision consequent upon the revision in the procurement price.

**STATEMENT-I**

**Statement showing statewide Procurement of Rice (including paddy in terms of Rice) and the quantity contributed to the Central pool during the Kharif marketing years 1987-88, 1988-89 and 1989-90**

(Fig. in '000 tonnes)

Sl.No.	State	1987-88*		1988-89*		1989-90* (upto 19.3.90)	
		Procurement rice (Inclu- ding paddy in terms of rice)	Quantity of rice contri- buted to Central Pool	Procurement rice (Inclu- ding paddy in terms of rice)	Quantity of rice contri- buted to Central Pool	Procurement rice (Inclu- ding paddy in terms of rice)	Quantity of rice contri- buted to Central Pool
1	2	3	4	5	6	7	8
1.	Punjab	3361	3357	2857	2854	4828	4736
2.	Haryana	319	319	674	674	950	929
3.	Uttar Pradesh	607	602	1216	1204	1439	1277
4.	Rajasthan	20	20	21	21	31	31
5.	Jammu & Kashmir	7	—	6	—	5	—

*(Fig. in '000 tonnes)*

Sl.No.	State	1987-88*		1988-89*		1989-90* (upto 19.3.90)	
		Procurement rice (Inclu- ding paddy in terms of rice)	Quantity of rice contri- buted to Central Pool	Procurement rice (Inclu- ding paddy in terms of rice)	Quantity of rice contri- buted to Central Pool	Procurement rice (Inclu- ding paddy in terms of rice)	Quantity of rice contri- buted to Central Pool
1	2	3	4	5	6	7	8
6.	Chandigarh (UT)	6	6	12	12	26	26
7.	Delhi	—	—	3	3	4	4
8.	Andhra Pradesh	1517	1517	1481	1481	1431	1431
9.	Karnataka	66	66	123	123	126	126
10.	Tamil Nadu	564	—	754	—	745	—
11.	Pondicherry	9	5	10	7	3	2

(Fig. in '000 tonnes)

Sl.No.	State	1987-88*		1988-89*		1989-90* (upto 19.3.90)	
		Procurement rice (Inclu- ding paddy in terms of rice)	Quantity of rice contri- buted to Central Pool	Procurement rice (Inclu- ding paddy in terms of rice)	Quantity of rice contri- buted to Central Pool	Procurement rice (Inclu- ding paddy in terms of rice)	Quantity of rice contri- buted to Central Pool
1	2	3	4	5	6	7	8
12.	Madhya Pradesh	279	279	284	284	311	310
13.	Gujarat	—	—	—	—	16	—
14.	Maharashtra	Neg.	—	Neg.	—	Neg.	Neg.
15.	Bihar	Neg.	—	15	4	—	—
16.	Assam	7	7	5	5	5	5
17.	Orissa	68	68	134	134	163	163

(Fig. in '000 tonnes)

Sl.No.	State	1987-88*		1988-89*		1989-90* (upto 19.3.90)	
		Procurement rice (Inclu- ding paddy in terms of rice)	Quantity of rice contri- buted to Central Pool	Procurement rice (Inclu- ding paddy in terms of rice)	Quantity of rice contri- buted to Central Pool	Procurement rice (Inclu- ding paddy in terms of rice)	Quantity of rice contri- buted to Central Pool
1	2	3	4	5	6	7	8
18.	West Bengal	64	64	97	97	68	68
19.	Arunachal Pradesh	Neg.	—	—	—	—	—
	Total	6894	6310	7692	6903	10151	9108

\*—Provisional

## STATEMENT-II

Procurement Price of Levy Rice for 1987-88, 1988-89 and 1989-90 Marketing season w e f 13 10 1989

(Rs per quintal)

Sl. No.	State	Common			Fine			Superfine		
		1987-88	1988-89	1989-90	1987-88	1988-89	1989-90	1987-88	1988-89	1989-90
1	2	3	4	5	6	7	8	9	10	11
1	Andhra Pradesh	250 15	206 00	304 15	256 50	281 95	319 90	262 85	297 85	335 65
2	Assam	245 85	261 45	301 60	255 95	281 30	322 10	262 30	297 15	337 90
3	Bihar	238 85	254 00	293 00	247 40	271 90	311 30	253 55	287 20	326 60
4	Gujarat	229 40	243 90	281 25	235 20	258 40	295 70	241 00	272 90	310.20
5	Haryana	254 75	270 85	312 05	269 10	295 60	338 05	277 00	314 50	357.25
6.	Karnataka	235 95	250 90	289 40	241 90	265 85	304 35	247 90	280 80	319.35
7	Madhya Pradesh	243 65	259 15	298 95	249 85	274 60	314 40	256 05	290 10	329 90

(Rs. per quintal)

Sl. No.	State	Common			Fine			Superfine		
		1987-88	1988-89	1989-90	1987-88	1988-89	1989-90	1987-88	1988-89	1989-90
1	2	3	4	5	6	7	8	9	10	11
8.	Orissa	250.55	266.50	307.40	256.90	282.40	323.35	263.30	298.30	339.25
9.	Punjab/Chandigarh Admn.	253.55	269.50	310.50	267.80	294.10	336.35	276.45	312.90	355.45
10.	Rajasthan	246.00* 244.70@	262.55	302.95	257.95* 256.55@	284.55	325.80	264.35* 262.90@	300.60	341.85
11.	Uttar Pradesh	237.00	251.85	290.05	242.95	266.70	304.95	254.50	287.90	327.00
12.	West Bengal	236.60	251.60	290.25	245.10	269.30	308.35	251.15	284.45	323.50
13.	Maharashtra	—	255.35	294.40	—	270.55	309.55	—	285.70	324.70

Sl. No.	State	(Rs. per quintal)											
		Common			Fine			Superfine					
		1987-88	1988-89	1989-90	1987-88	1988-89	1989-90	1987-88	1988-89	1989-90	1987-88	1988-89	1989-90
1	2	3	4	5	6	7	8	9	10	11			
14.	Delhi Admn.	238 55	253.55	312 05	252.00	276 75	338 05	260 15	294.40	257.25			
15.	Pondicherry	230 95	245 70	283 80	236.85	260.50	298 60	—	275.35	313 40			
Basmati Rice													
1988-89													
(Rupees per quintal)													
1	Haryana											331 15	
2.	Punjab/Chandigarh Admn											329 45	
3.	Rajasthan											316 65	



	<i>(Rupees per quintal)</i>
4. Uttar Pradesh	303.10
5. West Bengal	299.60
6. Delhi Admn.	310.00

\*Applicable to miller dealers whose turnover exceeds Rs. 75,000

@Applicable to millers/dealers whose turnover does not exceed Rs. 75,000